

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 12

C.P. (IB)/1339(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **Esdec India Solar Private Limited**

Vs

Swikriti Renewables Private Limited (Opc)

For OC : Sr. Adv. Ashish Kamat, Adv. Tanvi Sinha, Adv. Navankur Pathak,
Adv. Neetu Nihal i/b Saikrishna & Associates

For CD : Not Given

Section 9 of IBC

ORDER

List on 19.07.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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